

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF U V EXPORTS PVT. LTD.		
1.	Name of Corporate Debtor	U V EXPORTS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	12.02.2014
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909DL2014PTC264761
5.	Address of the registered office & principal office (if any) of corporate debtor	Registered Office: U V EXPORTS PRIVATE LIMITED JA- 809, 8th Floor, DLF Tower-A, Jasola District Centre, New Delhi-110025.
6.	Date of Closure of Insolvency Resolution Process	14.04.2020
7.	Liquidation commencement date of Corporate Debtor	11.03.2020 (<i>Hon'ble NCLT order dated 11.03.2020 received on 16.03.2020</i>)
8.	Name and registration number of the insolvency professional acting as Liquidator.	Name: Mr. Rajesh Kumar Gupta Registration No. : IBBI/IPA-003/IP-N00198/2018-2019/12308
9.	Address and e-mail of the Liquidator as registered with the Board	Address: F-43, Dilshad Colony East, Delhi - 110095. Email : rgadv21@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator.	Address: G-22, Lower Ground Floor, Jangpura Extension, New Delhi-110014 Email: uvepl.liquid@gmail.com
11.	Last Date for submission of Claims	10.04.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (New Delhi Bench, Court-II) has ordered the commencement of liquidation of the **U V Exports Pvt. Ltd. on 11.03.2020** (But the said order was received by liquidator on 16.03.2020) under section 33 of the Insolvency and Bankruptcy Code, 2016.

The stakeholders of **U V Exports Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **10.04.2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/-

Mr. Rajesh Kumar Gupta

Liquidator

M/s U V Exports Private Limited

IBBI/IPA-003/IP-N00198/2018-2019/12308

Date : 16.03.2020

Place : Delhi

RAJESH KUMAR GUPTA

INSOLVENCY PROFESSIONAL

R. No.-IBBI/IPA-003/IP-N00198/2018-2019/12308